Reports of the Dept. ...

# (iii)

"I am directed to inform you that Lok Sabha, at its sitting held on Wednesday, the 24th February, 2016 adopted the following motion:-

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten Members from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term beginning on the 1st May, 2016 and ending on the 30th April, 2017 and do communicate to this House the names of the Members so nominated by Rajya Sabha."

2. I am to request that the concurrence of Rajya Sabha in the said motion, and also the names of the members of Rajya Sabha so nominated, may be communicated to this House."

## **REPORTS OF COMMITTEE ON PUBLIC UNDERTAKINGS**

SHRI TAPAN KUMAR SEN (West Bengal): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Committee on Public Undertakings (2015-16):—

- (i) Eleventh Report based on Performance Audit Report No. 18 of 2014 on 'Planning and implementation of transmission projects by Power Grid Corporation of India Limited and Grid Management by Power System Operation Corporation Limited';
- (ii) Twelfth Report on 'National Aluminium Company Limited (NALCO)'; and
- (iii) Thirteenth Report on Action Taken by the Government on the Observations/ Recommendations contained in the Fourth Report (Sixteenth Lok Sabha) of the Committee on Public Undertakings (2014-15) on 'Coal India Limited'.

# REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON CHEMICALS AND FERTILIZERS

SHRI K. PARASARAN (Nominated): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Chemicals and Fertilizers (2015-16):–

 Seventeenth Report of the Committee on the subject 'Petroleum, Chemicals and Petrochemicals Investment Regions (PCPIRs)' of the Ministry of Chemicals and Fertilizers (Department of Chemicals and Petrochemicals);

- (ii) Eighteenth Report on Action Taken by the Government on the recommendations contained in the Twelfth Report of the Committee (Sixteenth Lok Sabha) on the subject 'Functioning of National Institutes of Pharmaceuticals Education and Research (NIPER)' of the Ministry of Chemicals and Fertilizers (Department of Pharmaceuticals); and
- (iii) Nineteenth Report on Action Taken by the Government on the recommendations contained in the Eleventh Report of the Committee (Sixteenth Lok Sabha) on the subject 'Movement of Fertilizers and Monitoring System' of the Ministry of Chemicals and Fertilizers (Department of Fertilizers).

# LEAVE OF ABSENCE

MR. DEPUTY CHAIRMAN: I have to inform Members that a letter has been received from Shri Pyarimohan Mohapatra stating that he is unable to attend the sittings of the Budget Session on health grounds. He has, therefore, requested for grant of Leave of Absence from 23rd February to 13th March, 2016.

Does he have the permission of the House for remaining absent from the sittings of the current (238th) Session of Rajya Sabha from 23rd February to 13th May, 2016?

#### (No hon. Member dissented)

MR. DEPUTY CHAIRMAN: Permission to remain absent is granted.

MR. DEPUTY CHAIRMAN: I have also to inform Members that a letter has been received from Shri Kunal Kumar Ghosh through the Superintendent, Presidency Correctional Home, Alipore, Kolkata stating that he is unable to attend the sittings of the current (238th) Session due to his being held in Judicial remand custody. He has, therefore, requested for grant of Leave of Absence for the entire (238th) Session of Rajya Sabha.

Does he have the permission of the House for remaining absent from 23rd February to 13th May, 2016 during the current (238th) Session of the Rajya Sabha?

## (No hon. Member dissented)

MR. DEPUTY CHAIRMAN: Permission to remain absent is granted.

MR. DEPUTY CHAIRMAN: I have also to inform Members that a letter has been received from Dr. K. Chiranjeevi stating that he is unable to attend the sittings of the current Budget Session of Rajya Sabha on health ground. He has, therefore, requested for grant of Leave of Absence from 23rd February to 13th May, 2016.